

29/11/2000

Mr. J. K. Kanishk, Counsel for
the applicant.

Mr. N. M. Lodha, Counsel for
the respondents.

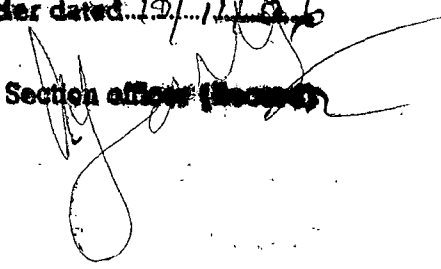
The learned Counsel on
both sides submit that in
view of the order dated
24.10.2000 issued by the
respondents, this application
has become infructuous.

By recording the same,
the application is dismissed
as having become infructuous.


Gopal Singh
Adm. Member


(B. S. RAIKOTE)
Vice Chairman

Part-II and III destroyed
in my presence on 29.1.07
under the supervision of
section officer (I) as per
order dated 19.11.2000


Section officer (Recd.)

Recd
on 11/12
Mr. A

Recd
on 11/12/00
for N.M. Lodha
5/12/00